

[*Translation*]

**Ministry-wise number of officers retired compulsorily**

2565. SHRI SARFARAZ AHMAD : Will the PRIME MINISTER be pleased to state the Ministry-wise number of officers given compulsory retirement from service so far during this year and reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM) : Compulsory retirement is one of the major penalties which could be imposed as a result of disciplinary proceedings by the appropriate disciplinary authorities in various Ministries/Departments. Rules also contain a provision for premature retirement in public interest of Government employees after attaining the age of 50/55 years or after rendering 30 years service. A review is continuously done by the respective Ministries in this regard. Information in regard to the number of officers compulsorily or prematurely retired and reasons for such retirement is, therefore, not centrally available.

[*English*]

**Protest lodged with Pakistan for opening of Khunjerab Pass to foreigners**

2566. DR. B. L. SHAILESH : Will the Minister of EXTENAL AFFAIRS be pleased to state :

(a) whether Pakistan and China have agreed to open the Khunjerab Pass on the Karakoram highway to foreigners;

(b) whether Government have assessed the danger posed to the security and Sovereignty of India by this new more by Pakistan;

(c) whether any protest has been lodged with Pakistan; and

(d) if so, the reaction of Pakistan thereto ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B.R. BHAGAT) : (a) Yes, Sir.

(b) Yes, Sir. Government are alive the political and strategic implications of the moves by Pakistan in regard to road construction and use in the Pakistan occupied Kashmir. All developments impinging on our security are monitored and all necessary measures are taken to ensure full defence preparedness.

(c) and (d). Government have on different occasions protested to both Pakistan and China against the illegal construction of the Karakoram highway as well as against opening of the Khunjerab Pass to traffic between Pakistan and China. The Government of Pakistan has characterised our protest as "unwarranted and not acceptable" The Government of course does not agree with those views.

**Drug addiction in metropolitan cities during last three years**

2567. SHRI C. JANGA REDDY :  
DR. A.K. PATEL :  
SHRI LAKSHMAN MALLICK :

Will the Minister of WELFARE be pleased to state :

(a) the estimated number of drug addicts detected in each of the last three years and the current year in each of the metropolitan cities of Delhi, Bombay, Madras, Calcutta and Kanpur and also in the country as a whole;

(b) the average proportion in number of boys and girls addicts;

(c) action proposed in this regard; and

(d) reasons for drug addiction among youth ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) and (b). No National survey has so far been done to assess the problem of drug abuse and alcoholism in the country. To assess the changing trend about the problem of drug abuse, this

Ministry has sanctioned the "Multi Centered Study on Drug Abuse Among Students" in January 1985. This study will be carried out by several institutions in four metropolitan centres (Bombay, Calcutta, Madras and Delhi) and in five non-metropolitan centres (Varanasi, Jabalpur, Jaipur Hyderabad and

Bangalore) with a coordinating centre at All India Institute of Medical Sciences (AIIMS), New Delhi. The results are expected to be available in 1986. Studies on drug abuse among College/University students in some cities during 1976-78 showed following results :

City	Total Sample	Drug Addiction			
		Alcohol	Tobacco	Pain-killers	Others
Bombay	4151	15.1%	8.1%	12.6%	2.8%
Madras	5530	9.5%	15.2%	1.2%	4.8%
Delhi	3991	12.2%	10.5%	20.0%	5.1%

(c) A statement is given below.

(d) The most common reasons for taking drugs as revealed by studies, are :

- (a) Psychological causes like relieving tension easing depression, getting kicks, feeling high, intensifying perception, removing boredom or just out of curiosity etc.;
- (b) Physical causes like staying awake etc.;
- (c) Social causes i.e., as an aid to socialising challenging social values, etc.; and
- (d) Miscellaneous causes like improving studying, sharpening religious insight, deepening self-understanding, solving personal problems, etc.

#### Statement

*Steps taken by Ministry of Welfare to wean away people from drinking and drug abuse*

- (1) The Government has been continuously making efforts to educate people about the evils of drinking and drug abuse by publicity through mass communication media and also by encouraging voluntary organisa-

tions through grants for educative publicity.

- (2) Sponsored radio programmes entitled "NAYA SAVERA" and "AKHIR KYON" have been launched to disseminate message against drinking and drug abuse.
- (3) For the direct benefit of the student community, essay and debate competitions against drinking and drug abuse have been sponsored by the Ministry at University level.
- (4) To make the publicity more interesting, TV play competitions have been sponsored by the Ministry in the Universities corresponding to 9 regional TV stations. Cash prizes of the value of Rs. 5,000 Rs. 3,000 and Rs. 2,000 have been offered to the top three prize winning teams in each region. Besides, a grant-in-aid of Rs. 5,000 has been offered to each host University. The top two prize winning plays in each region will be recorded and televised.
- (5) The State Governments/Union Territory Administrations have been impressed upon to request the University authorities to mount a special vigil against drinking and drug abuse in the University cam-

puses/hostels. It has been further requested that whenever information regarding the abuse of these drugs in educational institutions comes to their notice, the law enforcement agencies in the State may be promptly informed. The State Governments have also been requested to undertake mass educational and motivational programme so that the people could be weaned away from the habit of consumption of narcotic drugs and psychotropic substances.

- (6) To ensure co-ordination among the concerned Ministries/Departments, an Inter-Ministerial Group has been constituted by the Ministry to review and monitor the drug abuse situation in the country and to advise on the measures that may be required in the field. The representatives from the Ministries of Health and Family Welfare, Finance, Home Affairs, I & B and Education are members of the Group.
- (7) The Government of India has since decided to continue the offer of 50 per cent compensation of the established loss in excise revenue on introduction of prohibition, taking 1977-78 as the base, beyond 1983-84 upto 1989-90.
- (8) Recently the Narcotics Drugs and Psychotropic Substances Act 1985 has been enacted. This Act provides stringent penalties for the pedlers and traffickers of drugs. This Act also lays greater stress on the welfare of addicts.
- (9) This Ministry has also tried the 'Camp Approach' for treatment of opium as well as heroin addicts. One voluntary organisation has been given financial assistance for holding such type of camps.

**Setting up of an Inter-Ministerial Group to check drug abuse**

2566. **SHRI MANIK REDDY:** Will the Minister of WELFARE be pleased to state :

(a) whether an inter-ministerial group has been set up to check drug abuse including alcoholism as reported in Times of India on 27 October, 1985 and with the help of voluntary organisations;

(b) if so, detail of the group composition, terms of reference including periodicity of its meetings and lines of its communication;

(c) whether Government would ensure this group to be result-oriented, and undertake effective monitoring;

(d) whether there has been a regular drive for checking drunken driving in the Capital and if so, how many cases were detected and punishments awarded during the last 3 years; and

(e) the nature and size of the problem of drug addiction in Delhi and the rest of the Country ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRI-DHAR GOMANGO) : (a) to (c). Yes, Sir. An Inter-Ministerial Group has been constituted under the chairmanship of the Secretary, Ministry of Welfare, to review and monitor the drug abuse situation and to advise on the measures that may be required in this field and to coordinate the efforts of the various Ministries. Representatives from the Ministries of Home Affairs, Finance, I & B, Health and Family Welfare and Human Resource Development are members of this Group. Two meetings of the Group have been held so far.

(d) The information as reported by the Delhi Police is as follows :

Offence	1983	1984	1985
			Upto 31.10.85
Drunken Driving	301	440	194

(e) No national survey has so far been done to assess the problem of drug abuse and alcoholism in the country. To assess the changing trend about the problem of drug abuse, this Ministry has sanctioned the "Multi Centred Study on Drug Abuse Among